

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-211/2013/10158/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the 21<sup>st</sup> October, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJCHA/1619/2024, dtd. 03.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.10.2024 till the morning of 21.10.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-211/2013/10159-10160 /A, dated , 21-10-2024**

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.

*to*  
**JT. REGISTRAR (VIGILANCE)**

*Sd/-*